

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1893

ANSWERED ON:31.07.2015

Revenue to States

Dubey Shri Nishikant

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of revenue contribution from various States to the central exchequer along with the devolution of States share of revenue, State-wise including Jharkhand during the last three years and the current year;
- (b) the criteria/guidelines for the devolution of States share of revenue;
- (c) whether the aforesaid criteria/guidelines enable the States including Jharkhand to get its due share, if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Shri Jayant Sinha)

(a) State-wise collection of Taxes / Duties is not maintained since Central taxes like Income Tax, Customs duty, Central Excise duty, Service Tax etc. are collected by different offices of the concerned Department irrespective of the State where the transaction which occasioned the tax liability took place. However, the details of revenue collected through Central Taxes / Duties during last three years and current year are given below:

Year Direct Tax collection ( ` crore) Indirect Tax Collection ( ` crore)

2012-13 558986 474482

2013-14 638591 497061

2014-15 695797 544157

2015-16 (upto June, 2015) 100752 153980

Details of States' share in Union Taxes/Duties devolved to State Governments during last three years and current year (from 2012-13 to 2015-16) are shown in Annexure 'A'.

(b)

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(c) As per Article 275 (1) of the Constitution, States' share in Union Taxes / Duties is devolved to State Governments as recommended by the Finance Commission, constituted by Central Government every five years. Currently, the state share in Union Taxes / Duties is devolved as per the recommendations of Fourteenth Finance Commission, which has adopted the following 'Criteria and Weights' for devolution:-

Criteria Weight (per cent)

Population 17.5

Demographic Change 10

Income Distance 50

Area 15

Forest Cover 7.5

(d) An amount of Rs. 20,000 crore has been allocated for Special Assistance by specific interventions through National Institution for Transforming India in Budget Estimates 2015-16 under the "Grant 37-Transfer to State & Union Territory Governments".

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Statement showing the releases of States' Share of Union Taxes and Duties made to the State Governments during the period from 2012-13 to 2015-16

( ` crore)

Sl. No. State 2012-13 2013-14 2014-15 2015-16 2015-16

Released Released Released BE (Released upto July, 2015)

1 Andhra Pradesh 20270.77 22131.88 13692.42 22637.97 6467.81

2 Arunachal Pradesh 957.94 1045.85 1109.98 7231.74 2066.13

3 Assam 10601.26 11574.52 12283.71 17400.88 4971.58

4 Bihar 31900.39 34829.12 36963.07 50747.58 14498.98

5 Chhattisgarh 7217.60 7880.22 8363.03 16213.35 4632.27

6 Goa 777.21 848.53 900.54 1981.44 566.10

7 Gujarat 8886.10 9701.93 10296.35 16236.04 4638.75

8 Haryana 3062.12 3343.24 3548.09 5685.85 1624.55  
9 Himachal Pradesh 2282.02 2491.52 2644.17 3743.71 1069.64  
10 Jammu & Kashmir 3870.37 4142.1 4477.23 8087.88 2310.79  
11 Jharkhand 8187.62 8939.32 9487.01 16498.8 4713.83  
12 Karnataka 12647.14 13808.28 14654.25 24789.78 7082.59  
13 Kerala 6840.65 7468.68 7926.29 13121.77 3748.99  
14 Madhya Pradesh 20805.16 22715.27 24106.99 39705.39 11344.17  
15 Maharashtra 15191.95 16586.7 17602.97 29061.94 8303.23  
16 Manipur 1317.83 1438.79 1526.95 3238.08 925.17  
17 Meghalaya 1192.45 1301.96 1381.69 3370.84 963.09  
18 Mizoram 785.96 858.08 910.67 2413.72 689.66  
19 Nagaland 917.14 1001.27 1062.69 2613.71 746.78  
20 Orissa 13964.94 15247.09 16181.21 24411.6 6974.59  
21 Punjab 4058.81 4431.47 4702.97 8273.35 2363.76  
22 Rajasthan 17102.84 18673.07 19817.14 28924.83 8264.03  
23 Sikkim 698.48 762.62 809.33 1924.69 549.9  
24 Tamil Nadu 14519.69 15852.76 16824.03 21149.89 6042.67  
25 Telangana 9795.4 12823.25 3663.76  
26 Tripura 1493.18 1630.25 1730.13 3369.08 962.57  
27 Uttar Pradesh 57497.85 62776.68 66622.91 94313.46 26946.06  
28 Uttaranchal 3272.88 3573.38 3792.3 5526.08 1578.87  
29 West Bengal 21226.27 23175.02 24594.93 38461.54 10988.78  
TOTAL 291546.62 318229.60 337808.45 523958.24 149699.10